

INDIAN MINING AND CONSTRUCTION Co.  
Ltd.

\*669. **Shri N. P. Sinha:** (a) Will the Minister of Production be pleased to state when the Indian Mining and Construction Co. Ltd., started works in BERMO Coal fields in Giridih Sub-division and on what terms and conditions with the Government?

(b) When did they close down their operations, and why?

(c) Have they left working machineries behind on the spot?

(d) If so, what is their value in rupees?

**The Minister of Production (Shri K. C. Reddy):** (a) From 1-4-1948. A statement showing the main terms and conditions is laid on the Table of the House. [See Appendix V, annexure No. 6.]

(b) The operations of the Company, as a joint venture between Sir Lindsay Parkinson & Co. Ltd. and the Government of India, were closed on 1-4-1952 when the Government of India acquired all the shares of the Company. After this the operations were carried on for about three months, and were finally closed down on 15-7-1952, as the Company had not been able to secure sufficient work to engage the machines.

(c) All the machinery belonging to the Indian Mining and Construction Co. except a part of it, loaned to the Government of Madras for the lignite Pilot Project has been stored in the workshop yard at Bermo.

(d) The written-down book value of the machinery is Rs. 20,63,000.

**Shri N. P. Sinha:** May I know whether the officials have reported that the machineries are not in proper order and are going to be sold as scrap?

**Shri K. C. Reddy:** I am not aware of it.

**Shri N. P. Sinha:** May I know whether there has been development of gas below the stores where the machineries have been located?

**Shri K. C. Reddy:** I may assure the hon. Member that I would find out the truth about this.

REMOVAL OF "OVER-BURDEN" IN COLLIERIES

\*670. **Shri N. P. Sinha:** (a) Will the Minister of Production be pleased to state whether Government propose to

remove "over-burden" (earth-work) at Kargali and Bokaro Collieries in Giridih through manual labour?

(b) If so, what is the estimated cost per thousand cubic feet for such removal?

(c) What were the rates paid to or spent by the Indian Mining and construction company inclusive of explosives charges?

(d) What rates were allowed to the contractors?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes.

(b) Rs. 143/- approximately at Kargali and Rs. 149/- approximately at Bokaro, inclusive of all charges.

(c) The Indian Mining and Construction Company were paid at the rate of Rs. 134/8/- per 100 c. ft.—inclusive of explosive charges. In addition, they were allowed free water and electricity, and free housing and free coal to labour and certain categories of staff.

(d) The basic rates paid to the Contractors from 1-4-1948 are:—

Kargali Rs. 68/0/1.3 per 1000 c. ft.

Bokaro Rs. 74/5/11 per 1000 c. ft.

In addition, Government bears the cost of food supply at concessional rates, cash concessions to labour on attendance, bonus to labour, subscription to Coal Mines Provident Fund, housing, water supply, medical facilities and free coal.

PROGRESS OF WORK IN COMMUNITY PROJECT AREAS

\*671. **Shri L. J. Singh:** Will the Minister of Planning be pleased to state:

(a) the arrangements for the publication of the activities and the progress of the works in the blocks in the Community Project areas;

(b) whether Government have considered the desirability of publishing a monthly or quarterly progress report or a bulletin with photographs; and

(c) whether Government have considered the desirability of showing regularly as an essential item in the documentary films the activities in the blocks with detailed information?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). It is proposed to publish a Quarterly

Progress Report. A journal entitled 'Kurukshetra' devoted to Community Projects is also published every month.

(c) Yes, documentaries will be shown on the various activities of the Community Project Centres.

**Shri L. J. Singh:** May I know whether reports about the progress made in these community project areas are published in the local language papers?

**Shri Hathi:** Will he kindly repeat his question?

**Shri L. J. Singh:** May I know whether Government propose to award any prizes to the best individuals or to groups of workers who do the best work in the community project areas?

**Shri Hathi:** That is a suggestion. It will be noted.

**Shrimati Kamlendu Mati Shah:** May I know about the progress of the community projects in the respective districts of the U.P. State?

**Shri Hathi:** A progress report will be published every three months.

**Shrimati Kamlendu Mati Shah:** What Magazine?

**सेठ गोविन्द दास:** इस सम्बन्ध में जो साहित्य सरकार प्रकाशित कर रही है और प्रकाशित करने वाली है वह राज्य भाषा हिन्दी और भिन्न भिन्न प्रान्तीय भाषाओं में भी छपेगा या सिर्फ अंगरेजी में ही छपेगा ?

**Shri Hathi:** It will be in local languages also.

**सेठ गोविन्द दास:** हिन्दी की बाबत आप ने कुछ नहीं कहा ।

**Mr. Deputy-Speaker:** I suppose Hindi is included in the local languages.

**Shri Kelappan:** Is it a fact that the delay in getting administrative and technical sanctions is hampering the progress of the work?

**Shri Hathi:** For some time in the beginning, there was that difficulty. Now the budgets are sanctioned and the technical sanctions have been given, and the work is progressing.

**Shri B. S. Murthy:** Is there any truth in the allegation that the money

sanctioned does not go to the project area for months together, and consequently the foundations laid and the roads begun are held up?

**Shri Hathi:** I have no information.

**Shri B. S. Murthy:** Is it not a fact that it has happened so in the Bombay State?

**Shri Hathi:** I have no information, Sir.

**Shri Kelappan:** Is it a fact that even for small deviations in the approved scheme the project officer should get the previous sanction of the State Department?

**Shri Hathi:** Not in regard to small details once the budgets are approved and sanctioned.

**Shri Sarangadhar Das:** May I know, Sir, if monthly reports are received from the various States?

**Shri Hathi:** We are receiving quarterly reports.

**Shri Sarangadhar Das:** But have any reports been received till now?

**Shri Hathi:** Some have been received.

**Shri L. J. Singh:** May I know what are the names of the projects that have made a marked progress.

**Mr. Deputy-Speaker:** All over India there are so many projects.

**Shri Nanadas:** May I know whether Government are publishing the reports in the local newspapers as advertisements?

**Mr. Deputy-Speaker:** We are going from projects to advertisements.

**Shri Hathi:** Reports are being published in the papers as news-items.

#### STEEL WIRE PRODUCTS

\*672. **Shri M. R. Krishna:** (a) Will the Minister of Commerce and Industry be pleased to state the total amount of steel wire products such as wire nails, hooks, hairpins, clips etc., imported annually?

(b) What facilities are accorded to the Indian industries to manufacture these goods in India?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) A statement in respect of wire nails is laid on the Table of the House. [See Appendix V, annexure No. 7.]